



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 117/16	TP 60/17	For compliance of balance objections in Form-5	433(e) / 433(f)	Dynamo Stamping Industry Vs Power Core Industries India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUDHIR KUMAR 9880888482	PETITIONER	
2.	Venugopal - M.S. 9448606327	Respondents	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner further requested time to comply one of the objections raised by the Registry. Counsel for respondent has also filed additional statement of objections along with documents.

List it on 20.10.2017 for compliance.


MEMBER (J)


MEMBER (T)